

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.212/2004.

Thursday this the 18th day of March 2004.

CORAM:

HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER
HON'BLE MR.H.P.DAS, ADMINISTRATIVE MEMBER

K.T.Gopi, Gramin Dak Sevak Mail Packer cum
Pick-up-man, Ottapalam Head Post Office (Provisional),
residing at Karimpanathottathil House,
Varode P.O., Ottapalam. Applicant

(By Advocate Shri P.C. Sebastian)

Vs.

1. The Post Master,
Ottapalam Head Post Office,
Ottapalam, PIN - 679 101.
2. The Postmaster General,
Northern Region, Kozhikode.
3. The Director General of Posts,
Department of Post,
Dak Bhavan, New Delhi.
4. The Union of India represented by Secretary
to Govt. of India,
Ministry of Communications,
Department of Posts, Dak Bhavan,
New Delhi-110 001. Respondents

(By Advocate Shri C.Rajendran, SCGSC)

The application having been heard on 18th March, 2004, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. KV. SACHIDANANDAN, JUDICIAL MEMBER

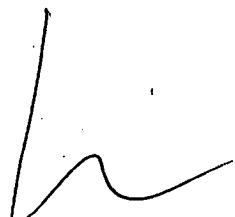
The applicant was working as Gramin Dak Sevak Mail Packer cum Pick-up-man, Ottapalam Head Post Office on a temporary basis with effect from 1.7.2003 as per appointment order dated 1.7.2003 issued by the Ist respondent. He is still continuing in the same post. While so, the first respondent has issued a Notification of January, 2004, in first week / for regular selection and appointment to the same post inviting applications from open market. It is also averred in the O.A. that pursuant to the notification the applicant

A hand-drawn graph on a coordinate plane. The vertical axis has an arrow pointing upwards. The curve starts at a local maximum on the left, descends to a local minimum, and then ascends to a local maximum on the right, which is slightly higher than the first one. The graph is continuous and smooth.

submitted an application with all relevant documents and the application was accepted by the Ist respondent. The applicant has not passed the SSLC. It is averred in the O.A. that in furtherance of A-3 notification the applicant was short listed and five matriculate candidates were considered for selection rejecting the candidature of the applicant. He has also submitted that the selection and interview for the above post is scheduled to be held on 20.3.04. Aggrieved by the inaction on the part of the respondents to consider his candidature for interview, the applicant has filed this application seeking the following main reliefs:

- i) To call for the files relating to the selection proceedings initiated by the Ist respondent for the post of Gramin Dak Sevak Mail Packer cum Pick-up-man Ottapalam;
- ii) to declare that the applicant is entitled be considered for appointment to the post of GDS MP cum Pick-up-man Ottapalam presently held by him on a provisional basis;
- iii) direct the Ist respondent to consider the applicant also in the interview going to be held as per Annexure A-3 Notice on 20.3.04 or any deferred date for selection as GDS MP cum Pick-up-man Ottapalam.

2. When the matter came up before the Bench, Shri P.C. Sebastian appeared for the applicant and Shri C.Rajendran, SCGSC appeared for the respondents. Learned counsel for the applicant submitted that the applicant would be satisfied if a limited direction is given to the respondents to consider the applicant also along with other candidates for the selection and interview for the post and on that count the application can be disposed of. Learned counsel for the respondents submitted that he has no objection in adopting such a course of action.



3. In the interest of justice, we direct the respondents to consider the candidature of the applicant also along with others for the interview scheduled to be held on 20.3.03 or any deferred date.

4. O.A. is disposed of as above. In the circumstance, no order as to costs.

H.P.DAS
ADMINISTRATIVE MEMBER

K.V.SACHIDANANDAN
JUDICIAL MEMBER

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